

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE

**CP(IB) No.291/9/HDB/2022**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

M/s Usha Tubes and Pipes Pvt Ltd

**...Operational Creditor**

**Vs**

Vishnu Chemicals Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

Ld. Counsel Mr. M Maharshi Viswaraj for the Operational Creditor present. Ld. Counsel Mr. Murali Manohar for the Corporate Debtor present.

It is claimed that the counter is filed today and stated that pleadings completed. For hearing as a last chance.

List the matter on 05.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**